

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 58 OF 2016

Dated: 26th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**Tata Power Delhi Distribution Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anjani Kr. Singh
Ms. Naganture

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for DERC

ORDER

Admit. Issue notice. Mr. Prashant Bezboruah takes notice on behalf of the Respondent and seeks three weeks time to file reply. He may file the same on or before 17.05.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 30.05.2016 after serving copy on the other side.

It is represented that this matter is connected with Appeal Nos. 285 of 2015 and other companion appeals.

List the matter on **31.05.2016**. Tag to Appeal No. 285 of 2015 and batch.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/mk